

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3472**  
ANSWERED ON 31<sup>ST</sup> MARCH, 2023

**(PLI) SCHEME IN FPI**

**3472. SHRI VIKRAMJIT SINGH SAHNEY:**

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) whether it is a fact that Food Processing Industry (FPI) has invested ₹4,900 crore under production-linked incentive (PLI) scheme so far since the inception of the scheme, if so, details thereof;
- (b) the number of applicants and these who have been approved under the PLI scheme for FPI since inception of the scheme, year-wise, State-wise, district-wise for Punjab;
- (c) number of additional direct and indirect employment opportunities created with the Implementation of PLI scheme, year-wise, State-wise, district-wise for Punjab; and
- (d) details of the timeline of funds dissemination under PLI scheme for current year?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI PRAHLAD SINGH PATEL)

- (a). Yes, Sir. As per the information upto 30.09.2022, received from the beneficiary companies selected under the Production Linked Incentive Scheme for Food Processing Industry (PLISFPI), investment to the tune of ₹ 4993.55 crore has been made.
- (b). The year-wise number of approved applications under Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and Production Linked Incentive Scheme for Millet Based Products (PLISMBP) is as under:

Year	Approved Applications					
	PLISFPI Category-I	PLISFPI Category-II	PLISFPI Category-III	PLISMBP (Large Entity)	PLISMBP MSME	Total
FY 2021-22	56	13	58	0	0	127
FY 2022-23	0	3	0	8	22	33
Total	56 <sup>^</sup>	16	58*	8	22	160

<sup>^</sup> includes one sub-judice application  
\* does not include 20 applications common with Category-I

Two applications, one each under PLISFPI and PLISMBP were received from companies in the State of Punjab, of which one application under PLISMBP (Large Entity) has been approved in Phillaur.

The details of Year-wise and State-wise number of applications received and approved is at **Annexure.**

(c) As per the information available for the year 2021-22, 14,826 numbers of incremental employment have been generated by the PLI beneficiaries. The employment data is maintained beneficiary/company wise; State-wise employment data under the PLI Scheme is not maintained by the Ministry.

(d) As per the Scheme guidelines, the incentive for a particular year is to be disbursed in the following year. As such, the PLI beneficiaries of Categories I and II were required to submit the incentive claim data pertaining to the year 2021-22 within nine months from the end of the Financial Year, i.e. by 31.12.2022. The timeline for submission of claim was extended up to 31.12.2023 to enable the companies to file the incentive claims. 58 number of PLI beneficiaries have applied for incentive claim for the year 2021-22. The incentive claims are being examined for conformity to the Guidelines and the incentive due are being disbursed by the Ministry on regular basis.

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**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 3472 FOR ANSWER ON 31.03.2023 REGARDING “(PLI) SCHEME IN FPI**”  
-**The State-wise number of applications received is as under:**

S. No	State	Year 2021-22	Year 2022-23	Total
1	ANDHRA PRADESH	12	1	13
2	CHHATTISGARH	1		1
3	DELHI	30	3	33
4	GOA	2		2
5	GUJARAT	45	8	53
6	HARAYANA	7	2	9
7	HIMACHAL PRADESH	3	1	4
8	KARNATAKA	20	3	23
9	KERELA	23		23
10	MADHYA PRADESH	3	1	4
11	MAHARASHTRA	59	9	68
12	NAGALAND	0	1	1
13	NEW DELHI	5		5
14	ODISHA	2		2
15	PUNJAB	1	1	2
16	RAJASTHAN	10		10
17	TAMIL NADU	17	3	20
18	TELANGANA	8	6	14
19	UTTAR PRADESH	4		4
20	UTTARAKHAND	2	1	3
21	WEST BENGAL	20	2	22
	Grand Total	274	42	316

**The State-wise number of approved applications is as under:**

S. No.	State	Year 2021-22	Year 2022-23	Total
1	ANDHRA PRADESH	6	1	7
2	DELHI	14	3	17
3	GOA	1	-	1
4	GUJARAT	23	6	29
5	HARYANA	1	1	2
6	HIMACHAL PRADESH	1	1	2
7	KARANATAKA	8	1	9

8	KERALA	9	-	9
9	MADHYA PRADESH	1	1	2
10	MAHARASHTRA	29	7	36
11	NAGALAND	-	1	1
12	NEW DELHI	3	-	3
13	ODISHA	2	-	2
14	PUNJAB	-	1	1
15	RAJASTHAN	3	-	3
16	TAMILNADU	5	3	8
17	TELANGANA	5	4	9
18	UTTAR PRADESH	3	-	3
19	UTTARAKHAND	2	1	3
20	WEST BENGAL	11	2	13
	TOTAL	127	33	160